

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1418 of 2018 in
DFR No. 2879 of 2018**

Dated : 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sai Wardha Power Generation Limited
Vs.**

...Appellant(s)

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for
R.1

ORDER

**IA No. 1418 of 2018
(Appln. for condonation of delay)**

Issue notice to the Respondents returnable on 14.11.2018.
Mr. Buddy A. Ranganadhan, learned counsel takes notice on behalf of
Respondent No.1. Dasti, in addition, is permitted.

List the matter on **14.11.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**